

Sixteenth Lok Sabha

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Title: Rajya Sabha concurred in the recommendation of the Lok Sabha to appoint three Members of Rajya Sabha to the Joint Committee on the Citizenship (Amendment) Bill, 2016; concurred in the recommendation of the Lok Sabha to appoint one Member of Rajya Sabha to the Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015 and agreed without any amendment to the Banking Regulation (Amendment) Bill, 2017.

SECRETARY GENERAL: Madam Speaker, I have to report the following messages received from the Secretary General of Rajya Sabha:-

(i) "I am directed to inform you that the Rajya Sabha at its sitting held on Thursday, the 10th August, 2017 adopted the following Motion regarding filling up of the casual vacancies in the Joint Committee on the Citizenship (Amendment) Bill, 2016:-

MOTION

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint three Members to the Joint Committee on the Citizenship (Amendment) Bill, 2016 in the vacancies that will arise due to the retirements of Shri Dilipbhai Pandya, Shri Derek O' Brien and Shri P.

Bhattacharya from the Rajya Sabha on 18.08.2017 and communicate to the Lok Sabha the names of the Members so appointed by the Rajya Sabha to the Joint Committee and resolves that Shri Narayan Lal Panchariya, Shri P. Bhattacharya and Shri Derek O' Brien be appointed/re-appointed to the said Joint Committee to fill the vacancies

w.e.f. 19.08.2017."

(ii) "I am directed to inform you that the Rajya Sabha at its sitting held on Thursday, the 10th August, 2017 adopted the following Motion regarding filling up of the casual vacancy in the Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015:-

MOTION

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint one Member to the Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015 in the vacancy that will arise due to the retirement of Shri Derek O' Brien from the Rajya Sabha on 18.08.2017 and

communicate to the Lok Sabha the name of the Member so appointed by the Rajya Sabha to the Joint Committee and resolves that Shri Derek O' Brien be re-appointed to the said Joint Committee to fill the vacancy *w.e.f. 19.08.2017.*" ,

(iii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 10th August, 2017 agreed without any amendment to the Banking Regulation (Amendment) Bill, 2017 which was passed by the Lok Sabha at its sitting held on the 3rd August, 2017."